

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SHRI VISHNU EATABLE(INDIA)LTD Date of Commencement of Liquidation: 16-01-2024; List of Stakeholders as on Date: 09-03-2024; Name of IP: Mr. Prabhjit Singh Soni; Process Number: 1; Last 5 digitof registration number: 10143

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	00					NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	2	5138032257	2	5138032257				Annexure 3
4	Unsecured financial creditors	0	0	0					NA
5	Operational creditors (Workmen)	0	0	0					NA
6	Operational creditors (Employees)	0	0	0					NA
7	Operational creditors (Government Dues)	1	3297964974	1	3297964974				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	19491338	1	19491338				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		4	8455488569	4	8455488569				